

15. Durgapur Project Ltd.	5.97	20.60	26.57
16. Damodar Valley Corporation	67.43	97.48	164.91
17. Delhi Electric Supply Undertaking	9.47	5.48	24.95
18. Badarpur Thermal Power Station	209.55	176.00	386.33
19. National Thermal Power Corpon.	159.00	6.47	152.53
20. Calcutta Electric Supply Corpn.	1.71	0.37	2.08
21. Ahmedabad Electric Company	17.64	0.72	18.36
22. Bombay Suburbun Electric Supply	0.24	0.33	0.77
23. Others	7.56	11.83	19.39
Total	1350.88	1180.61	2531.49

Constitution of India Brand Equity Promotion Fund

2402. SHRI SANJAY DALMIA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have constituted the India Brand Equity Promotion Fund;

(b) if so, the details thereof with the names of the members of the Fund; and

(c) the basic idea behind setting up of the Fund?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH): (a) to (c) A Trust for India Brand Equity Fund (IBEF) has been set up with the objective of developing a brand building export promotion strategy in order to accelerate the export growth of the country in July, 1996. The Commerce Secretary is the non-executive Chairman of the Trust and other members of the Trust are as follows:

1. Shri A.N. Ram, Secretary (ER) Ministry of External Affairs.
2. Dr. R.A. Mashelkar, Secretary, Deptt. of Scientific and Industrial Research.
3. Shri K.K. Mathur, Chairman, India Trade Promotion Organisation.
4. Dr. Sailendra Narain, Managing Director,

Small Industrial Development Bank of India.

5. Shri S.M. Datta, Chairman, Indian Aluminium Company.
6. Dr. Parvinder Singh, Chairman, Ranbaxy Labs. Ltd.
7. Shri Subodh Bhargava, Managing Director, Eicher Good Earth Ltd.
8. Shri R.K. Krishna Kumar, Managing Director, Tata Tea Ltd.
9. Prof. P. Khandwalla, IIM, Ahmedabad.
10. Shri Ramesh Gelli, Chairman, Global Trust Bank Ltd.
11. Dr. N. Bhaskara Rao, Chairman, Centre for Media Studies.

Drug addicts registered in the Welfare Centres

2403. DR. MOHAN BABU: Will the Minister of WELFARE be pleased to state:

(a) the number of drug addicts registered in the Welfare Centres in 1994-95;

(b) the reasons for enormous increase of drug addicts; and

(c) the positive strategy proposed for prohibition and drug prevention?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) According to the